

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3416  
ANSWERED ON:13.03.2003  
CORRUPT RAILWAY EMPLOYEES  
ADHI SANKAR;CHANDRESH PATEL KORDIA;GORDHANBHAI JAVIA

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether some Railway employees and officers have been found involved and arrested in corruption cases;
- (b) if so, the details thereof during January, 2002 to till date, zone-wise and category -wise;
- (c) the action taken against those employees/officers; and
- (d) the measures taken or likely to be taken to check corruption in Railways?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a) Yes, Sir.
- (b) & (c) A statement is attached.
- (d) The measures taken by the Railways to check corruption are as under:
  - (i) Preventive checks and decoy checks are carried out intensively in corruption prone areas.
  - (ii) Speedy and effective investigation of complaints.
  - (iii) Strict vigil is kept on the officials borne on Agreed /Secret List.
  - (iv) System improvements and procedure amendments to improve transparency and reducing possibility of corruption.
  - (v) Educating and training of officers in the matter of tenders and contracts.
  - (vi) Stringent exemplary action against those found guilty of corruption.
  - (vii) Man the Railway Recruitment Boards by officials of proven integrity.
  - (viii) Delegate more powers to field organizations to enable speedy decisions as delay breeds corruption.
  - (ix) Wide publicity for seeking assistance of the public not to succumb to their desire of achieving favours by greasing palms of corrupt staff and instead bringing up such matters to the notice of vigilance organization of Indian Railways.
  - (x) Bridge the gap between demand and supply by augmentation of capacity of trains.
  - (xi) Periodical transfer of officials working on sensitive posts.

STATEMENT REFERRED TO IN REPLY TO PARTS (b) AND (c) OF THE UNSTARRED QUESTION NO. 3416 BY SHRI G.J. JAVIYA, CHANDRESH PATEL AND ADHI SANKAR, TO BE ANSWERED IN LOK SABHA ON 13.3.2003 REGARDING CORRUPT RAILWAY EMPLOYEES.

(b) & (c) The details of the Railway employees and officers found involved and arrested in corruption cases, zone-wise and category-wise and action taken against them is given below:-

S.No	Zonal Railway	No. of officials category-wise				Total Against	Action Taken			
		Gr. A	Gr. B	Gr. C	Gr. D		Gr.A + Gr.B	Gr.C		
1	Central Railway			1	Nil	Nil	Nil	1	Prosecution	-
2	Eastern Railway			1	1	1	Nil	3	Major Penalty	Major Penalty
										to both the officers
3	Northern Railway			Nil	1	3	Nil	4	Prosecution	Prosecution
										all three.
4	N.E. Railway			1	Nil	2	Nil	3	Under	Prosecution
										Investigation by CBI against both
5	N.F. Railway			Nil	1	1	Nil	2	Under	Prosecution
										Investigation by CBI
6	Southern Railway			Nil	Nil	11	Nil	11	-	Against 6 officials,
										prosecution and major penalty and against 5 officials, major penalty
7	Western Railway			Nil	Nil	13	Nil	13	-	Against 10 officials,
										investigation by CBI is under progress and against 3 officials, prosecution
8	North West Railway			Nil	Nil	1	Nil	1	-	Investigation by CBI under progress
	Total	3	3	32	Nil	38				